

DIVISION BENCH

O-216

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/131(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	SOLTEX PETRO PRODUCTS LTD. VS TECHNOFAB PACKAGING PRIVATE LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearances (via video conferencing/physically)

Mr.Sumanta Ganguly, Adv.] For the Petitioner
Mr.Avirup Mondal, Adv.]
Mr.Sudarshana Dutta, Adv.]

Mr. Dip. Chandra, Adv.] For the Respondent

O R D E R

1. Ld.Counsel on both sides present.
2. Ld.Counsel appearing for the petition seeks two weeks' time to make this petition IBC compliant.
3. At request, time is allowed for the same.
4. Post the matter on **18/03/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**